

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1961**  
ANSWERED ON 28.07.2022

**SELLING OF RENEWABLE ENERGY WITH STORAGE**

1961. SHRI MANNE SRINIVAS REDDY  
SHRI KOMATI REDDY VENKAT REDDY

Will the Minister of New and Renewable Energy be pleased to state:

- (a) Whether the country would be able to sell renewable energy with proper storage capacity and there would be demand for round-the-clock renewable energy even at that rate to meet the actual requirements in the market; and
- (b) If so, the details along with the present status thereof including the storage demand/actual utility of each State till now, State-wise?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) & (b) Renewable energy resources are intermittent in nature and incorporation of energy storage will reduce grid-stability issues. Central Electricity Authority has assessed a requirement of 41 GW/190 GWh of Energy Storage System by 2030 for integration of 500 GW of non-fossil fuel based electricity into the grid.

Ministry of Power vide Order dated 22/07/2022, issued the Renewable Purchase Obligation (RPO) and Energy Storage Obligation (ESO) Trajectory till 2029-30, where the following percentage of total energy consumed shall be solar / wind energy along with / through storage:

<b>Financial Year</b>	<b>Storage (on Energy basis)</b>
2023-24	1.0 %
2024-25	1.5 %
2025-26	2.0 %
2026-27	2.5 %
2027-28	3.0 %
2028-29	3.5 %
2029-30	4.0 %

The above Energy Storage Obligation shall be calculated in energy terms as a percentage of total consumption of electricity and shall be treated as fulfilled only when at least 85% of the total energy stored in the Energy Storage System on an annual basis is procured from renewable energy sources.

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